

from Small Industry Associations including Chambers of Commerce.

- (e) No, Sir.
- (d) Does not arise.

**Establishment of a Trade Fair Exhibition Centre at Bombay**

813. SHRI SUBRAMANIAN SWAMY: Will the Minister of COMMERCE be pleased to state:-

(a), whether there is a great demand and potential for establishing a permanent Trade Fair Exhibition Centre at Bombay; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE <SHI& P. R. DAS MUNSHI): (a) and (b) A suggestion has been made that a permanent Trade Fair Exhibition Centre may be established at Bombay. Besides techno.ecnomic considerations, the proposal involves aspects such as participation by the State Government. Central Government and other agencies. It *is* not possible to indicate, at this stage, the course of action.

**"Abolition of Import Duty on Timber"**

814. SHRI SUBRAMANIAN SWAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that various State Governments have urged the Central Government to abolish import duty On timber so that India's forests can be preserved;

(b) if so, what are the details thereof; and

(c) what steps are being taken to abolish the import duty on timber so as to encourage the import of timber and to preserve the forests?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIV. RAJ PATIL): (a) and (b) No representation has been received from State Governments to abolish import duty on timbeT.

(c) The basic Customs duty on wood has been reduced in the year 1985 from 60 per cent to 10 per cent in order to encourage import of timber and to preserve the forests.

**Pollution Caused by Fertilizer and Iron Ore Plants at Mangalore**

815. SHRI SUBRAMANIAN SWAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is fact that the Chemical and Fertilizer plant as also the Kudremukh Iron Ore Plant situated at Mangalore in Karnataka are causing air and water pollution; and

(b) if so what steps are being taken to reduce the pollution level?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIV-RAJ PATTL): (a) and (b) These plants have air and water pollution potential. The plants have linstalled air pollution control equipment to control emission of air pollutants. They have also taken necessary water pollution control measures as per direction of the Karnataka State PolllutRon Control Board.

**Income Tax Arrears of R.S.S.**

816. SHRI SUBRAMANIAN SWAMY: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question Np. 1556 given in the Rajya Sabha on the 10th May, 1988 and state:

(a) what is the amount of income-tax arrears pending against the Rash-triya Swayam Sevak Sangh (BSS), yearwiae; and